

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 29<sup>th</sup> of November, 2023

**NO. HC.VII-56/2020/11554/A ###** In continuation of this Registry's notification no .HC.VII-56/2020/11503/A, dated 23.11.2023, the Hon'ble Gauhati High Court has been pleased to direct all the Grade-I,Grade-II & Grade-III Judicial Officers of Assam to participate in the **one day in-service training/workshop** to be conducted by the Judicial Academy, Assam in coordination with the host district as per the following schedule:

Date	Cluster	Cluster Districts	Host District
<b>For the block period September to December,2023</b>			
17.12.2023	Cluster-1	Lakhimpur,Dhemaji,Biswanath	<b>Lakhimpur</b>
17.12.2023	Cluster-2	Bongaigaon,Goalpara,Dhubri,Kokrajhar,Chirang	<b>Chirang</b>
17.12.2023	Cluster-3	Nagaon, West Karbi Anglong, Morigaon, Sonitpur, Hojai, Karbi Anglong	<b>Nagaon</b>
17.12.2023	Cluster-4	Kamrup(M),Kamrup,Darrang,Udalguri,South Salmara-Mankachar	<b>Judicial Academy, Assam</b>
<b>For the block period January to April,2024</b>			
21.01.2024	Cluster-5	Cachar,Karimganj,Hailakandi,Dima Hasao	<b>Cachar</b>
21.01.2024	Cluster-6	Barpeta,Nalbari,Bajali,Baksa	<b>Barpeta</b>
21.01.2024	Cluster-7	Jorhat,Golaghat,Majuli	<b>Jorhat</b>
21.01.2024	Cluster-8	Dibrugarh,Tinsukia,Sivasagar,Charaideo	<b>Dibrugarh</b>

The list of modalities of the workshop/in-service training for the cluster districts is enclosed along with the notification

By Order,  
Sd/- S.Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-56/2020/11555-72/A, Dated: 29-11-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.


***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar .
6. The Member, MACT, Barpeta /Cachar /Dhubri /Goalpara /Kamrup/Kamrup(M) No. 1,2,3/ Nagaon/Nalbari/Sonitpur.
7. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup(M)
8. The Special Judge, Designated Court, Assam.
9. The Special Judge, Assam.
10. The Special Judge, NDPS, Guwahati, Assam.
11. The Special Judge, CBI & NIA, Guwahati, Assam,
12. The Special Judge, CBI, Addl. Court No. 1,2 & 3, Guwahati, Assam.
13. The Secretary-cum-Registrar, O/o The Lokayukta, Assam.
14. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information..
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
29.11.2023  
**REGISTRAR (JUDICIAL)**